

(3)

OA-760/05

30.9.2005

Hon. Mr. A.R. Tiwari, A.M.

Shri D. Pathak, learned counsel for the applicant and Shri D.P. Singh, learned counsel for the respondents.

On the request of applicant's counsel, the case is adjourned.

List on 27-10-2005.

~~Hon.~~
A.M.

By

Decision

27-10-05

221 & order
on 29.11-05

Decision

OR

C.A. filed,
but R.A not filed.

Mag
24/11/05

28/10/05

Hon. Mr. A.K. Bhatnagar, J.M.

None for the applicant even in the revised call. Shri A. Singh proxy counsel for Shri D.P. Singh for respondents.

It is noticed that in spite of CA having been filed way back, R.A. has not been filed so far. It appears that the applicant is not interested to pursue the matter any more. Accordingly, OA is dismissed in default & for non-prosecution.

By
J.M.

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